

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: the 26th Oct., 2024

No. 1023A : The following Officers named in column no. 2 of the table given below are hereby transferred and posted as Principal District and Sessions Judges at the stations mentioned in column no. 3 of the table against their respective names and in chain as indicated in column no. 4 of the table given below :-

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the station where the officer has been transferred.	Chain of Transfer
1.	2.	3.	4.
1.	Sri Kanhaiya Jee Choudhary Principal District and Sessions Judge, Sitamarhi.	Purnea	Vice Sri Purushottam Mishra, who has been appointed and posted as Director, Bihar Judicial Academy, Gaighat, Patna.
2.	Sri Harshit Singh Principal District and Sessions Judge, Araria.	Buxar	Vice Sri Anand Nandan Singh, transferred and posted as Principal District and Sessions Judge, West Champaran at Bettiah.
3.	Sri Anand Nandan Singh, Principal District and Sessions Judge, Buxar.	West Champaran at Bettiah	Vice Sri Prajesh Kumar, who has been appointed and posted as Registrar (Administration), Patna High Court, Patna.
4.	Sri Bharat Bhushan Bhasin, Principal Judge, Family Court, Kaimur at Bhabhua.	Bhojpur at Ara	Vice Sri Brajesh Kumar Malviya, who is going to retire on 31.10.2024.
5.	Sri Gunjan Pandey, Principal Judge, Family Court Sheikhpura.	Araria	Vice Sri Harshit Singh, who has been transferred and posted as Principal District and Sessions Judge, Buxar.
6.	Sri Dinesh Sharma, Principal Judge, Family Court, Purnea.	Sitamarhi	Vice Sri Kanhaiya Jee Choudhary, who has been transferred and posted as Principal District and Sessions Judge, Purnea.

7.	Sri Motish Kumar Singh, Principal Judge, Family Court, Jehanabad.	Siwan	Vice Sri Rakesh Kumar Singh-I, who has been appointed and posted as Chairman, Commercial Tax Tribunal, Bihar, Patna
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**By order of the High Court,
Sd/-P.K. Malikp
Registrar General**

Memo No. 83416-83450 /A. D. Apptt., Patna, the 26th Oct., 2024

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General (G.E. 7), Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay Fixation Cell-III, finance Department, Govt. of Bihar, Patna / Principal District and Sessions Judge, Sitamarhi/ Araria / Buxar/ Kaimur at Bhabhua / Sheikhpura/ Purnea/ Jehanabad/ West Champaran at Bettiah / Bhojpur at Ara / Siwan / Sri Kanhaiya Jee Choudhary, Principal District and Sessions Judge, Sitamarhi / Sri Harshit Singh, Principal District and Sessions Judge, Araria / Sri Anand Nandan Singh, Principal District and Sessions Judge, Buxar / Sri Bharat Bhushan Bhasin, Principal Judge, Family Court, Kaimur at Bhabhua/ Sri Gunjan Pandey, Principal Judge, Family Court, Sheikhpura / Sri Dinesh Sharma, Principal Judge, Family Court, Purnea / Sri Motish Kumar Singh, Principal Judge, Family Court, Jehanabad / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Establishment) I/C, Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O., Statistical Section, Patna High Court, Patna / S.O., A.D. Misc. Section, Patna High Court, Patna / S.O., Vigilance Cell, Patna High Court, Patna / S.O., Legal Cell, Patna High Court, Patna / S.O., Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna, for information and necessary action.

The officers posted at Sl. No. 1 & 3 are directed to make over charge at their present place of posting immediately so as to join their new assignment soon thereafter.

The officers posted at Sl. No. 2, 5, 6 and 7 are directed to make over charge of their present assignment in consultation with Sri Anand Nandan Singh, Sri Harshit Singh, Sri Kanhaiya Jee Choudhary, Sri Rakesh Kumar Singh-I in order to join their new assignment at Buxar, Araria, Sitamarhi and Siwan respectively.

The officer posted at Sl. No. 4 is directed to make over charge at his present place of posting in such a way so as to join immediately after superannuation of Sri Brajesh Kumar Malviya, the present Principal District and Sessions Judge, Bhojpur at Ara, which is due on 31.10.2024.

By order of the High Court,

Registrar General